

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 15.05.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 15.05.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 24/2014 (WZ) (M.A. No. 107/2014)	Santosh Daundkar Vs. MoEF & Ors.	Mr. Omkar Kudale, Adv. for Applicant	17.07.2019
2.	Original Application No. 101/2014 (WZ) (M.A. No. 168/2014)	Vinod Mohanlal Jain & Anr. Vs. M/s. Nish Developers Pvt. Ltd.	Mr. Makarand Rodge, Adv. for Applicant	22.05.2019
3.	Original Application No. 09/2017 (WZ) WITH	Suresh Banarasilal Jaipuria Vs. M/s. SMS Paryavaran Ltd. & Ors.	Ms. Yadnayseni Gaikwad & Mr. S. V. Abhang, Advs. for Applicant Mr. Vidhish V. Sakarkar, Adv. Mr. D. M. Kale, Adv. for R-5 Mr. Vilas Jadhav, Adv. for R-6	24.07.2019
4.	Original Application No. 05/2018 (WZ)	Gopal Radheshyam Choudhary Vs. M/s. SMS Paryavaran Ltd. & Ors.	Mr. S. V. Abhang, Adv. for Applicant	24.07.2019
5.	Original Application No. 488/2018 (Earlier O.A.No.94/2014)(WZ)	Raheja Gree C.H.S. Vs. Secretary MoEF & Ors.	Mr. Anirudha Joshi, Adv. for Applicant	17.07.2019

COURT MASTER